

**HIGH COURT OF SIKKIM  
GANGTOK**

No.188/HCS/COMP/651

Date: 25.06.2025

**NOTICE**

With reference to the following Quotations, it is hereby informed that the bid opening, which was initially scheduled for 07.07.2025, has been rescheduled to 08.07.2025. Authorized representatives of the bidders who wish to attend the bid opening may do so on the revised date. It is mentioned that there is no change on the last date of receipt of the bids.

<b>Sl. No.</b>	<b>Quotation Details</b>	<b>Memo Number and Date</b>
1.	Supply, Installation, Testing, Commissioning, and Maintenance of Sound Systems	No. 188/HCS/COMP/638 dated 06.06.2025
2.	Supply and Maintenance of four (04) units of Touch Screen Monitors/Canvas Device of Wacom for Paperless Courts to be installed in the District Courts of Sikkim	No. 188/HCS/COMP/639 dated 06.06.2025
3.	Scanning and Digitization of Judicial Case Records as per the SOP on Digital Preservation published by e-Committee, Supreme Court of India	No. 188/HCS/COMP/645 dated 21.06.2025

By Order,

**sd/-  
CENTRAL PROJECT COORDINATOR**